

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-520**  
IB-2272/ND/2019

**IN THE MATTER OF:**

Sameer Enterprises

V/s.

Arcmate Housing Solutions Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 11.08.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

For the Respondent

:

: Shohit Chaudhry & Pankaj Agarwal, Advocate for R1

**ORDER**

Re-notified to 22.09.2021.

  
For (Court Officer)